

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2022 (THURSDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Administrator of Batra Plywood Industries Pvt. Ltd. & Anr.	Ashim Aggarwal	Rohit Shurma-R1 Arju Chaudhary-R1 Rounak Nayak
2.	Comp. App. (AT) (Ins) No. 422 & 423 of 2022	Deputy Commissioner of Income Tax Vs. Abhishek Nagori & Anr.	Maithili D Mehta	Mukund P. Unny

For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 119 of 2022	Carnoustie Resorts Pvt. Ltd. Vs. Union of India Through Regional Director (Northern Region)	Charu Sangwan	
4.	Comp. App. (AT) No. 120 of 2022	Arvind Vali Vs. Union of India Ministry of Corporate Affairs & Ors.	Prateek Kumar	
5.	Comp. App. (AT) No. 122 of 2022	Carnoustie Properties Pvt. Ltd. Vs. Union Of India Through Regional Director (Northern Region)	Charu Sangwan	
6.	Comp. App. (AT) No. 125 of 2022	Satpal Bansal Vs. Union Of India & Ors	Prateek Kumar	
7.	Comp. App. (AT) No. 127 of 2022	Netherlands India Communications Enterprises Ltd. & Ors. Vs. Esquire Electronics Inc. & Anr.	Rishabh Nangia	

8.	Comp. App. (AT) No. 128 of 2022	Manjit Kaur Vs. Union of India Through Regional Director (Northern Region)	Devrat	
9.	Comp. App. (AT) No. 129 of 2022	Keshar Deo Pareek Vs. Through Regional Director (Northern Region)	Devrat	
10.	Comp. App. (AT) No. 130 of 2022	Parveen Kumar Suhag Vs. Union Of India Through Regional Director (Northern Region)	Gaurav Singh	
11.	Comp. App. (AT) No. 131 of 2022	Mukteshwar Jha & Ors. Vs. Union Of India Through Regional Director (Northern Region)	Gaurav Singh	

For Hearing

12.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2 Ruchir Mishra- Interveners
13.	Comp. App. (AT) (Ins) No. 1293 of 2019	Punjab National Bank Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
14.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara -R1 Rajat Lohia-R2
15.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
16.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 & I.A. No. 451 of 2022	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	Yogesh Sharma- Contemnors 1 to 3
17.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	Yogesh Sharma- Contemnors 1 to 3

18.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3
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By order of Hon'ble Chairperson
-sd/-
Registrar